

ITEM NO.23

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 3695/2024

JAGDISH MOHAN

Appellant(s)

VERSUS

THE STATE OF U.P. & ANR.

Respondent(s)

IA No. 79264/2023 - EXEMPTION FROM FILING O.T.

Date : 08-04-2025 This matter was called on for hearing today.

For Appellant(s) :

Ms. Anita Tripathi, Adv.
Mr. Piyush Singh, Adv.
Ms. K. R. Chitra, AOR

For Respondent(s) :

Mr. Adarsh Upadhyay, AOR
Ms. Harshita Raghuvanshi, Adv.
Ms. Pooja Singh, Adv.
Ms. Pallavi Kumari, Adv.
Mr. Shashank Pachauri, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 1 and 2 are duly represented.

It has been submitted by Ld. counsel for respondent
No.1 that counter affidavit has already been filed.
Registry to verify and update the records.

Digitized copies of Original records of High Court and
Trial Court have been received. Let soft copies of the same

contd...

be provided to Ld. Counsels for both the parties in light of circular F.no.1/Judl./2025 dated 10.01.2025.

Registry to process the matter for listing before the Hon'ble Court, as per rules. Counter affidavit, if any, be filed in the meantime.

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SUJATA SINGH
Registrar